

COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

A. NO. 215 OF 2018
A. NO. 232 OF 2018 & IA NO. 1126 OF 2018
A. NO. 383 OF 2018 & IA NO. 1848 OF 2018, 117 OF 2019,
255 OF 2019, 1207 OF 2019

Dated: 06th August, 2019

In the matter of:

A.NO. 215 OF 2018

Indian Wind Turbine Manufacturers Association Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission &Ors. Respondent(s)

A.NO. 232 OF 2018 & IA NO. 1126 OF 2018

Indian Wind Turbine Manufacturers Association Appellant(s)
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Tamil Nadu Electricity Regulatory Commission &Ors. Respondent(s)

A.NO. 383 OF 2018 & IA NO. 1848 OF 2018, 117 OF 2019, 255 OF 2019, 1207 OF 2019

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ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on 16.10.2019.

Court Master/PS

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